

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. T. ASIM  
COURT 48 ADD SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 17-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>COMPLIANCE</b>				
1	CHARITY APPLICATION	100011/2010	BRIJENDRA SINGH GURU RAMKRISHOREDAS Vs HINDUJA FOUNDATION	VINAY S. BHARGE.
2	CHARITY APPLICATION	100012/2010	BRIJENDRA SINGH GURU RAMKISHOREDAS Vs HINDUJA FOUNDATION	VINAY S BHARGE